

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 06th MAY, 2024, 10:30 A.M.

CP (IB) No. 17/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Jay Durga Enzymatic Pvt.Ltd.
Under Section	10 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) :

For Respondent (s) :

ORDER

Both sides counsel present. At the request of the respondent counsel, matter adjourned to 01.07.2024.

Kaushalendra Kumar Singh
Member (Technical)

P. Mohan Raj
Member (Judicial)